

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

O.A.NO.: 622 OF 2005

with

M.A.NO.: 555 OF 2005

.....
[Patna, this Thursday, the 22nd Day of February, 2007]
.....

C O R A M

HON'BLE MS. SADHNA SRIVASTAVA, MEMBER [JUDL.]

HON'BLE MR. AMIT KUSHARI, MEMBER [ADMN.]
.....

Ganesh Kumar Srivastava,
S/o Late M.N.Verma & 13 Ors.

Vs.

The Union of India through General Manager,
E. C. Railway, Hazipur & Ors.

Counsel for the applicants. :- Shri M.P.Dixit.
Shri S.K.Dixit.

Counsel for the private respondent. :- Shri A.N.Jha.

Counsel for the official respondents.:- N o n e.


O R D E R [ORAL]

Sadhna Srivastava, M[J] :- At the outset the learned counsel for the applicants
seeks permission to withdraw the OA.

Permission is granted.

The OA stands disposed of as withdrawn by the applicants.


[Amit Kushari]/M[A]


[Sadhna Srivastava]/M[J]

skj.